

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:234
ANSWERED ON:22.07.2003
COMPLAINTS RECEIVED IN KENDRIYA BHANDAR
RAMJI MANJHI

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

to the answers given to USQ Nos. 2427, 2502, 253 and 1075 dated 5.12.2001, 20.11.2002 and 25.2.2003 and state:

- (a) whether the information has since been compiled;
- (b) if so, the details thereof together with the reaction of the Government thereon; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

- (a) to (c): The information will be laid on the Table of the House.